

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-37/2013/3836/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Sharma,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>15<sup>th</sup></sup> October, 2020.

Sub: **Civil vacation with station leave permission.**

Ref:- No. DJCG 4924/20 dtd. 13.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted Civil vacation from 22.10.2020 to 04.11.2020 along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 21.10.2020, after completion of office work, till the morning of 05.11.2020. The Addl. District & Sessions Judge, Golaghat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-49/2010/** <sup>3838</sup> 3837- 1A, dated 15.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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